

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 299 & 296 of 2017 IN  
DFR NO. 691 OF 2017**

**Dated: 24<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Avon Cycles Limited** **...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. B.C.Thiruvengadam  
Ms. Revathi T.  
Mr. Ravi Agarwal for R-2

**ORDER**

**(IA No.296 of 2017)**

*(Application for Condonation of delay in filing)*

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **17.07.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*